

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH**

Appeal No. C/287 /2005-SM[BR]& C/CO/ 53 /2006-SM[BR]

Date 06/06/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S. NEERAJ ENTERPRISES
MAIN BAZAR, MANDI GOBINDGARH
147301

M/S. NEERAJ ENTERPRISES

Appellant

COMMISSIONER OF CUSTOMS, (PREVENTIVE), JAM
NAGAR

Vs
Respondent

I am directed to transmit herewith a certified copy of Final order No. 884 /2008 –SM[BR] dated 9.4.2008
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar

(SM Appeal Branch)

Copy to :

1. Respondent

COMMISSIONER OF CUSTOMS, (PREVENTIVE), JAM NAGAR

"SARDA HOUSE", BEDI PORT ROAD, JAM NAGAR
361002

2. Adv. / Consult

MR.B.S.JAIN & CO.

ADVOCATES & SOLICITORS 218, NEW CHAMBERS FOR LAWYERS, SUPREME COURT OF INDIA, NEW

3. S.D.R.

4. J.C.D.R.

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

8. Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10. Nidheshak publications, I.P.Estate, new Delhi

11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017

13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14. Office Copy

15. Guard file


Assistant Registrar
(SM Appeal Branch)

1
IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, R.K. PURAM, W.B. NO.2, PRINCIPAL BENCH
NEW DELHI, COURT NO. III

Customs Appeal No.287/05 & C/CO/53 of 2006-SM (BR)

[Arising out of Order-in-Appeal No.VIII/10-46/Commr/04 dated 7.1.2005
passed by the Commissioner of Customs (Preventive), Jamnagar.]

Date of Hearing/ Decision:9.4.2008

For approval and signature:

Hon'ble Mr. P.K. Das, Member (Judicial)

- | | | |
|--|---|--|
| 1. Whether Press Reporters may be allowed to see
CESTAT (Procedure) Rules, 1982. | : | |
| 2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? | : |  |
| 3. Whether Their Lordships wish to see the fair copy
of the Order? | : | |
| 4. Whether Order is to be circulated to the Departmental
authorities? | : | |

M/s. Neeraj Enterprises

...Appellants
[Rep. by None.]

Vs.

CC, Jam Nagar

...Respondent
[Rep. by Shri B. S. Suhag, DR]

CORAM: Mr. P.K. Das, Member (Judicial)

Final Order No. 824/08-SM (PR) Dated: 9.4.2008

Per P.K. Das:

It transpires from the record that on 5.2.2008, the matter was listed
before Division Bench of the Tribunal. By Order dated 5.2.2008, Division

Bench transferred this matter to the Single Bench (none appeared on behalf of the Appellant).

2. Today, when the matter was called, none appeared on behalf of the Appellant in spite of issue of notice. It seems that the Appellant is not interested to proceed in the matter. Accordingly, the appeal is dismissed for non-prosecution. Cross objection is disposed of.

Order dictated & pronounced in open court on 9.4.2008.

(P.K. Das)
Member (Judicial)

Ckp.